

ments III & IV (regarding parallel deals) which I am laying on the Table of the House. [Placed in Library. See No. LT-6339/66].

Steel Plant and Captive Mines Workers

*1685. Shri Deji:
Shri Esvara Reddy:

Will the Minister of Iron and Steel be pleased to state:

(a) whether in continuance of the protest against the unfair discrimination as between workers in steel plants and the captive mines under the Bhilai steel project, the Action Committee of the Trade Unions organised a token strike on the 28th March, 1966 and have threatened an indefinite strike on this issue;

(b) whether the authorities of the Bhilai Steel Plant and the Hindustan Steel Limited have been advised to take measures to remove the cause of industrial discontent in the captive mines in the matter of discrimination in D.A. rates and thus avoid the stoppage of production both in the mines and the plant; and

(c) whether Government have initiated direct talks with the trade unions to settle the issue, failing which, whether Hindustan Steel Limited will be advised to refer the dispute to arbitration?

The Minister of Iron and Steel (Shri T. N. Singh): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-6340/66].

स्वदेशी काटन मिल, इग्वीर

* 1686. श्री बड़े :

श्री श्रीकार लाल बेरवा :

श्री बुद्धबीर सिंह :

क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या स्वदेशी काटन मिल, इग्वीर तीन या चार महीने पहिले बंद हो गई थी;

(ख) क्या उसके परिणाम स्वरूप 3,000 म-दूर बेकार हो गये हैं ;

(ग) क्या केन्द्रीय सरकार ने किसी नियंत्रक की नियुक्ति की है ; और

(घ) क्या स्वदेशी काटन मिल को पुनः खोलने के लिये अभी तक कोई तिथि निश्चित नहीं की गई है ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री वाणी कुरंती): (क) और (घ) . जो हां ।

(घ) सूचना मिली है कि मिल ने 9 मई, 1966 से अंशतः काम करना शुरू कर दिया है और 650 मजदूर वाम पर लगाये गये हैं । आशा है कि 22 मई 1966 तक मिल पूरी तरह काम करना शुरू कर देगी ।

Lathi Charge by the Railway Police on Passengers

*1687. Shri P. Venkatasubbalah:
Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:
Shri D. C. Sharma:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a lathi charge was made by the Police at Howrah Railway Station on the 28th April, 1966 to disperse crowd;

(b) whether many persons were injured in the lathi charge;

(c) whether any damage was caused to the railway property; and

(d) the reasons for this unfortunate incident?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) Seven rioters sustained minor injuries.

(c) Yes, Sir.

(d) The trouble started when the mob at Howrah Station became restive due to dislocation of train services caused by passengers at Uttarpara Railway Station preventing running of trains on the main line for alleged late running and shortage of accommodation. The mob refused to disperse as requested repeatedly by the Police and later started indulging in violence when the Police were compelled to lathi charge.

Subsidy for Chemical Manufacturers

- *1688. **Shri Subodh Hansda:**
Shri Madhu Limaye:
Shri S. M. Banerjee:
Shri Solanki:
Shri Bade:
Shri P. K. Deo:
Shri Rameshwar Tantia:
Shri Himmatsingka:
Shri R. S. Pandey:
Shri R. Barua:

Will the Minister of Commerce be pleased to state:

(a) whether Government propose to give subsidy to chemical manufacturers who manufacture chemicals for export purposes;

(b) if so, which chemicals have been put in this category; and

(c) how much subsidy will be paid to the manufacturers?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). There is no general scheme for grant of cash subsidy to manufacturers who manufacture chemicals for export purposes. It has, however, been decided that the State Trading Corporation would purchase Hydrochloric acid, Ammonium Chloride Technical, Bleaching Powder, and Sodium Bichromate at prices not higher than those advised by the Directorate General of Technical Development and sell these at prices not below the minima to be fixed by the State Trading Corporation. As the quantity of export can not be predetermined, it is not possi-

ble to estimate the amount of subsidy that would be paid under the scheme.

नेपा पेपर मिल्स

* 1689. **श्री विभूति मिश्र :** क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेपा पेपर मिल्स में उत्पादन वर्ष 1964 की तुलना में 1965 में बहुत अधिक हुआ है ;

(ख) आगामी वर्ष के लिये सरकार ने नेपा पेपर मिल्स में कितने उत्पादन का लक्ष्य निर्धारित किया है; और

(ग) उस लक्ष्य को पूरा करने के लिये क्या कार्यवाही की जा रही है ?

उद्योग मंत्री (श्री बा० संजीवया) :

(क) नेपा मिल में 1965 के दौरान 30,515 मी० टन का उत्पादन हुआ था जो 1964 के उत्पादन की तुलना में 1680 मी० टन अधिक था ।

(ख) इस कारखाने की वर्तमान क्षमता 30,000 मी० टन वार्षिक की है तथा चौथी योजना के अन्त तक इसे 75,000 मी० टन तक बढ़ाने का सुझाव है ।

(ग) विस्तार कार्यक्रम को क्रियान्वित किया जा रहा है तथा 1968-69 तक इसके पूरा हो जाने की आशा है ।

जूते बनाना

* 1690. **श्री हुकम चन्द कछवाय :**
श्री श्रींकार लाल बेरवा :

क्या संभरज तकनीकी विकास और सामग्री आपूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कानपुर में जवानों के लिये जूते बनाने वाले कारखानों के लगभग 2000 श्रमिक काम कम होने के कारण पिछले चार महीनों से खाली बैठे हैं, और